COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

REVIEW PETITION NO. 10 OF 2016 IN APPEAL NO. 185 OF 2013

Dated: 26th October, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of:

Bhaskar Shrachi Alloys Ltd. ... Appellant(s)

۷s.

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Rajiv Yadav

Mr. Aamir Z. Khan

Counsel for the Respondent(s) : Mr. M.G. Ramachandran

Ms. Anushree Bardhan

ORDER

Issue Notice. Mr. M.G. Ramachandran, learned counsel takes notice on behalf of respondent no. 2 and seeks two weeks' time to file the reply. Accordingly, he may file the reply on or before 10.11.2017 after serving copy on the other side.

List the matter on <u>12.12.2017.</u>

(Justice N.K. Patil) Judicial Member (I. J. Kapoor) Technical Member